

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Yes.

(b) Yes.

(c) Yes.

(d) In about six months' time.

Sugar Factory at Palia Kalan in U.P.

922. Shri B. Verma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether a licence has been granted to put up a sugar factory at Palia Kalan in District Khin (Uttar Pradesh);

(b) if so, to whom; and

(c) what are the chances of its being constructed?

The Deputy Minister in the Ministry of Food (Shri A. M. Thomas):

(a) No, Sir.

(b) and (c). Do not arise.

Farrakka Barrage

923. Shri P. C. Borooah: Will the Minister of Irrigation and Power be pleased to state:

(a) the progress in the construction of the Farrakka Barrage;

(b) whether some difficulties are likely to arise in the construction of the Barrage; and

(c) if so, what are they and how they are proposed to be tackled?

The Minister of Irrigation and Power (Hafiz Mohammed Ibrahim):

(a) to (c). A Statement giving the information is laid on the Table of the House.

STATEMENT

(a) Land has been acquired for a township on the Project site and arrangements for construction are in hand. Some temporary construction has already been put up to house the construction staff. Godowns have been built for storage of cement and other

materials. Scales of office and residential accommodation in the Project have been finalised and arrangements for the construction of quarters have been made. One block has been laid out. Work orders have been issued for the construction of 150 staff quarters; further 120 quarters and a Field Hostel are to be started shortly.

Where quarry faces have been located detailed investigations are in progress.

The main road and rail communications to Farakka and the left afflux bund have been completed. The National Highway from Calcutta on the one bank and from Khajurighat to Malda on the other are already in use. Transport facilities have been extended by the railway authorities and materials have started moving to Farakka Station.

(b) and (c). No insurmountable difficulty is known or anticipated. Bottlenecks and obstacles to progress will be minimized by preplanning to the extent possible.

12.05 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE.

CRASHING OF IAF DAKOTA IN NAGALAND

Shri Hem Barua (Gauhati): Sir, under Rule 197, I beg to call the attention of the Minister of Defence to the following matter of urgent public importance and I request that he may make a statement thereon:

The crashing of an IAF Dakota in Nagaland.

Mr. Speaker: I may inform the House that I have got many notices on this matter from a number of Members—Shri Hem Barua, Shri P. K. Chakraverti, Shri S. M. Banerjee and Shri Raghunath Singh on the same subject. I have put in the name that I got first.

The Minister of Defence (Shri Krishna Menon): Mr. Speaker, Sir Government regret to inform the House that on the 7th of May, 1962